

राष्ट्रीय हरित अधिकरण / National Green Tribunal
प्रधान न्यायपीठ / Principal Bench
फरीदकोट हाउस, कॉपरनिकस मार्ग / Faridkot House, Copernicus Marg
नई दिल्ली / New Delhi – 110001

NGT/PB/792/Admn./2023/486

Dated: 14th November, 2024

OFFICE ORDER

Consequent upon his posting as Additional District & Session Judge, 6th Court, Alipore, South 24 Parganas in pursuance of Govt. of West Bengal, Judicial Department Notification No. 3971-J/JD/V/4J-03/15 (Pt.-I) dated 04.10.2024 and with reference to Notification No. 6239-A dated 07.10.2024 of Hon'ble High Court, Appellate Side, Calcutta. Sh. Raja Chatterjee, Registrar, NGT, EZB, Kolkata is hereby relieved of his duties with effect 16.11.2024 (AN), to take up his new assignment.

This issues with the approval of the Competent Authority.


(S. Vineeta)

Registrar General

To,

Sh. Raja Chatterjee
Registrar, NGT, EZB, Kolkata

Copy to: -

1. The Registrar General, Hon'ble High Court of Calcutta
2. The Economic, Advisor, Ministry of Environment, Forest and Climate Change, Indira Paryavaran Bhawan, Jor Bagh Road, New Delhi-3
3. Principal Secretary, Judicial Department, Block III, 2nd Floor, Writers building, Kolkata -700001
4. The Divisional Head, Policy & Law Division, Ministry of Environment, Forests, & Climate Change, IPB, Jor Bagh, New Delhi – 110003
5. Deputy Registrar, NGT, EZB, Kolkata.
6. The Pay & Accounts Officer, Ministry of Environment, Forest and Climate Change, Indira Paryavaran Bhawan, Jor Bagh Road, New Delhi-3.
7. DDO, NGT (PB), New Delhi
8. PS to Hon'ble Chairperson.
9. PS/PA to Hon'ble Judicial & Hon'ble Expert Member.
10. PA to Registrar General, NGT (PB), New Delhi
11. RTI Cell, NGT (PB), New Delhi
12. Computer Section for updation on NGT website
13. Guard file (Admin)


(S. Vineeta)
Registrar General